

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1813
TO BE ANSWERED ON 13.02.2019**

APPROVAL OF ROB_s UNDER KOTA DIVISION

1813. SHRI OM BIRLA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Road Over Bridges (ROBs) have been approved for construction by the Railways with the State Government's funding under Kota Division in last three years;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1813 BY SHRI OM BIRLA TO BE ANSWERED IN LOK SABHA ON 13.02.2019 REGARDING APPROVALS OF ROB_s UNDER KOTA DIVISION

(a) to (c): Yes, Madam. Road Over Bridge (ROB) at km 5/37-39 between Kota C Cabin – Suratgarh (By pass) has been approved for construction with the State Government funding in Kota Division with following details:

Location (km)	Between Major Station	Between Adjacent Station	Sanction Year	Mode of Sanction	Executing Agency	District
005/37-39	Suratgarh (By Pass) – Kota C Cabin	Suratgarh (By Pass) – Kota C Cabin	2016-17	Deposit (Build-Operate-Transfer (BOT))	Urban Improvement Trust- Kota, Rajasthan Govt.	Bundi
